पहाड़ी क्षेत्रों के लिए इन्डन गैस की एजेन्सियां

1438. **श्री लाखन सिंह : क्या पैट्रोलियम, रसायन और उर्वरक** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार उत्तर प्रदेश के पर्वतीय क्षेत्रों के पर्यटक केन्द्रों तथा अन्य नगरों में घरेलू उपयोग के लिए इण्डेन गैस की एजेंसियां देने का विचार रखती है ; और

(ख) यदि हां, तो ये एजेन्सियां कब तक तथा किस प्रकार दी जायेंगी ?

† **Indane gas agencies for hill areas**]

1438. SHRI LAKHAN SINGH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government propose to grant agencies of Indane gas for domestic use for the tourist centres and other cities in the hill areas of Uttar Pradesh; and

(b) if so by when and in what manner these agencies will be granted?]

पैट्रोलियम, रसायन और उर्वरक मंत्री (श्री हेमवती नन्दन बहुगुणा) : (क) जैसा कि दिनांक 15-5-78 को राज्य सभा में पहले ही बताया गया है कि देश में 87 नयी तरल पेट्रोलियम गैस एजेंसियां खोलने का प्रस्ताव है । इसमें से 9 उत्तर प्रदेश राज्य में खोली जानी है, जो इस प्रकार हैं : रानीखेत (1), पौड़ी गढ़वाल (1), आगरा (2), देहरादून (1), लखनऊ (1), कानपुर(1), मुरादाबाद (1) और मेरठ (1) ।

†[ ] English translation.

रानीखेत और पौड़ी गढ़वाल में डीलरों की नियुक्ति कर ली गई है । मेरठ को छोड़ कर अन्य स्थानों के लिए प्रेस विज्ञापन द्वारा आवेदन पत्र आमंत्रित कर लिये गये हैं । मेरठ के संबंध में विज्ञापन जारी करने सहित कार्यवाही की जा रही है ।

(ख) वर्ष 1980 से देश में तरल पेट्रोलियम गैस में बड़े पैमाने पर अप्रत्याशित वृद्धि होने पर उत्तर प्रदेश में यथा समय में निम्नलिखित आधार पर अन्य पर्यटक केन्द्रों तथा पहाड़ी क्षेत्रों में इसका विपणन करना सम्भव हो सकेगा :

(i) प्रत्याशित उपभोक्ता क्षमता ;

(ii) सप्लाई के संसाधनों से बाजार की दूरी ;

(iii) सुरक्षित सुलभ परिवहन के साधनों की उपलब्धता ;

(iv) वितरण उपकरण का अधिकतम उपयोग ; और

(v) कार्य संचालनों में व्यवहार्यता ।

इन एजेन्सियों को दिये जाने का तरीका सरकार द्वारा सभी सार्वजनिक क्षेत्र की तेल कम्पनियों को जारी मार्गदर्शी रूपरेखा के अनुसार है । जिसके अनुसार सार्वजनिक क्षेत्र की तेल कम्पनियों को सभी प्रकार की 25 प्रतिशत एजेंसियों अनुसूचित जाति/अनुसूचित जनजाति के लोगों को, 2 प्रतिशत शारीरिक रूप से विकलांग व्यक्तियों को और बाकी को वाणिज्यिक महत्व के आधार पर दी जाती हैं इसमें भी उचित उपभोक्ता सहकारी समितियों और कृषि उद्योग निगम को प्राथमिकता दी जाती है । सभी नियुक्तियां संबंधित क्षेत्र के समाचार पत्रों में विज्ञापन देकर आवेदन पत्र आमंत्रित करके की जाती हैं ।

†[THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Out of the 87 new LPG agencies proposed to be created in the country as already announced in the Rajya Sabha on 15.5.78, nine are to be opened in the State of Uttar Pradesh (U.P.) namely Ranikhet (1), Pauri Garhwal (1), Agra (2), Dehradun (1), Lucknow (1), Kanpur (1), Moradabad (1) and Meerut (1).

Dealers have been appointed at Ranikhet and Pauri Garhwal. For other places except Meerut applications have been invited through press advertisements. Action including issue of advertisement is being taken in respect of Meerut.

(b) With the anticipated large-scale increase in the LPG availability in the country from 1980, it may be possible to extend its marketing in due course to other tourist centres and hill areas in U.P. based on following:

(i) Anticipated customer potential;

(ii) Nearness of the market from the sources of supply;

(iii) Availability of safe/convenient mode of transport;

(iv) Maximum utilisation of distribution equipment; and

(v) Viability in operations.

The manner of filling these agencies is as per the guidelines issued by Government to all the public sector oil companies according to which 25 per cent of all types of agencies of the public sector oil companies are reserved for persons belonging to the Scheduled Castes/Scheduled Tribes, 2 per cent are reserved for physically handicapped persons and the remaining 73 per cent are to be awarded on commercial consideration, preference being given to genuine Consumer Co-operative Societies and Agro-Industries Corporations. All appointments are to be made after inviting applications by giving advertisements in newspapers in circulation in the areas concerned.]

†[ ] English translation.

Profiteering in bulk drugs by the multinational drug firms

1439. SHRI ARVIND GANESH KULKARNI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any assessment has been made by Government of the profiteering in bulk drugs made by the multi-national drug companies, like M/s. CIBA, GLAXO, WYETH, RANBAXY and UNICHEM; and

(b) what are the international prices of the following drugs as against their domestic prices:—

(i) Hydralazine;

(ii) Hydrochlorothiazid;

(iii) Betamethazone;

(iv) Hydrocortisone;

(v) Ampicillin; and

(vi) Colonidine?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Government have not so far made any assessment in respect of the alleged profiteering on bulk drugs by companies like M/s. Ciba, Glaxo, Wyeth, Ranbaxy and Unichem. However, as part of the Government's decision on the recommendations made by the (Hathi) Committee on Drugs & Pharmaceuticals Industry a Committee has been instituted to look into allegations of unduly large profits by foreign drug companies and to suggest measures, where appropriate, to regulate the profits by foreign companies.

(b) A statement furnishing the requisite information to the extent available is attached.